

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/4028/2024 ARBA/4/2024	AMRUT KUMAR PANI VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// ( //
2	D-BLAPL/3937/2024 BLAPL/1094/2024	DHARANI KISAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	BHASMA /113 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000286/2023
3	D-BLAPL/3904/2024 BLAPL/1095/2024	GULI @ SRIDHAR SAHOO VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CHAULIAGANJA /13 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000002/2024
4	D-BLAPL/3994/2024 BLAPL/1096/2024	ANANTA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /19 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000003/2024
5	D-BLAPL/3923/2024 BLAPL/1097/2024	JAYARUN BIBI VS STATE OF ODISHA	RONALISHA PRADHAN VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000035/2024
6	D-BLAPL/3965/2024 BLAPL/1098/2024	BISHNU CHARAN BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PHULBANI TOWN /237 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000061/2023
7	D-BLAPL/3996/2024 BLAPL/1099/2024	BIRANCHI NARAYAN SAHOO @ LIPU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	ATHGARH /165 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000133/2023
8	D-BLAPL/3970/2024 BLAPL/1100/2024	ACHUTANANDA PARIDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000648/2023
9	D-BLAPL/3998/2024 BLAPL/1101/2024	NARESH KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /24 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000030/2024
10	D-BLAPL/3982/2024 BLAPL/1102/2024	MANOJ SAGADIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	JEYPORE TOWN /226 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000085/2021
11	D-BLAPL/4000/2024 BLAPL/1103/2024	KANHU BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /41 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000031/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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12	D-BLAPL/3985/2024 BLAPL/1104/2024	SUNIL KARUA @ CHUNU VS STATE OF ODISHA	DEBASIS MISHRA VS	JHUMPURA /80 /2023 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000042/2023
13	D-BLAPL/3378/2024 BLAPL/1105/2024	MD. IMRAN @ IMU VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BHANJANAGAR /318 /2022 ADDL.DISTRICT SESSIONS CUM SPL JU Spl/0000029/2022
14	D-BLAPL/3436/2024 BLAPL/1106/2024	PRAHALAD NAYAK VS STATE OF ODISHA	SAMBIT RAY VS	MAHILA P.S.(BBSR) /69 /2023 ASST.SESIONS JUDGE,STC,BHUBANES CT/0000251/2023
15	D-BLAPL/956/2024 BLAPL/1107/2024	ARUN KUMAR NAYAK @ ARUNA NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	KONARK /114 /2023 SPECIAL JUDGE, PURI(Puri) TR/0000059/2023
16	D-BLAPL/3489/2024 BLAPL/1108/2024	RAJESH KUMAR PRUSTY VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /8 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000215/2023
17	D-BLAPL/1707/2024 BLAPL/1109/2024	SRINIBAS BEHERA @ PINU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /1 /2 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000002/2024
18	D-BLAPL/2166/2024 BLAPL/1110/2024	RASHMI RANJAN NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	LINGARAJ P.S. /126 /2023 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000314/2023
19	D-BLAPL/3922/2024 BLAPL/1111/2024	CHANDAN BEHERA VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /274 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000067/2023
20	D-BLAPL/3936/2024 BLAPL/1112/2024	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHARABEL NAGAR P.S. /35 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000026/2024
21	D-BLAPL/2471/2024 BLAPL/1113/2024	KHALESWAR KISAN @ KHALE VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BHASMA /113 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000286/2023
22	D-BLAPL/3952/2024 BLAPL/1114/2024	BHAKTABANDHU ACHARYA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 S.D.J.M.,KHURDA(Khordha ) 2(A)CC/0000022/2024
23	D-BLAPL/3953/2024	RAMANI RANJAN MOHALIK	CHITTA RANJAN PATNAIK	KHANTAPADA /170 /2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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	BLAPL/1115/2024	VS STATE OF ODISHA	VS	O.P.I.D,BALASORE(Baleshwar) ST/000025/2022
24	D-BLAPL/3200/2024 BLAPL/1116/2024	RAJAMANDRI KARTHIK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KALIMELA /122 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
25	D-BLAPL/3967/2024 BLAPL/1117/2024	AJIT KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	Spl/0000130/2023 BHANJANAGAR /583 /2020 ADDL.DISTRICT SESSIONS CUM SPL JUDGE
26	D-BLAPL/3270/2024 BLAPL/1118/2024	GUDDU KUMAR VS STATE OF ODISHA	BALARAM KHARA VS	Spl/0000037/2020 MACHHKUND /52 /2021 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE
27	D-BLAPL/3991/2024 BLAPL/1119/2024	SK IQUBAL @ IABAL MOHAMMED VS STATE OF ODISHA	SAROJ BARIK VS	TR/0000055/2021 SAHADEV KHUNTA /342 /2023 S.D.J.M.,BALASORE(Baleshwar)
28	D-BLAPL/3993/2024 BLAPL/1120/2024	SK.JAMARUDDIN VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	CT/0000702/2023 SPL.TASK FORCE /24 /2023 S.D.J.M.,BHUBANESWAR(Khordha )
29	D-BLAPL/3278/2024 BLAPL/1121/2024	HEMANTA @ KALIA NAHAK VS STATE OF ODISHA	CHAKRAPANI NAHAK VS	CT/0001729/2023 PURUSHOTTAMPUR /730 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam)
30	D-BLAPL/4009/2024 BLAPL/1122/2024	DILIP DASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	Spl/0000188/2023 M.V.79 /8 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
31	D-BLAPL/3375/2024 BLAPL/1123/2024	SARAT JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	Spl/0000005/2024 BRAHMAGIRI /43 /2019 DISTRICT & SESSIONS JUDGE,PURI(Puri)
32	D-BLAPL/4016/2024 BLAPL/1124/2024	JITEN @ JITENDRA KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	ST/0000018/2024 BOUDH /30 /2023 SPECIAL JUDGE,BAUDH(Baudh )
33	D-BLAPL/4030/2024 BLAPL/1125/2024	RAKESH CHOUHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	Spl/0000033/2023 BRAJARAJNAGAR /364 /2022 J.M.F.C.,JHARSUGUDA(Jharsuguda )
34	D-BLAPL/4041/2024 BLAPL/1126/2024	ANANDA CHANDRA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CT/0000080/2022 BHADRAK RURAL /441 /2022 DISTRICT & SESSIONS JUDGE,BHADRAK

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/4042/2024 BLAPL/1127/2024	STATE OF ODISHA GOURANGA PATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	ST/0000082/2023 JAGANNATHA PRASAD /616 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000194/2023
36	D-BLAPL/3602/2024 BLAPL/1128/2024	MANU KHAN @ SK REHAMAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /55 /2010 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000016/2024
37	D-BLAPL/4054/2024 BLAPL/1129/2024	RABINDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
38	D-BLAPL/3682/2024 BLAPL/1130/2024	PARSURAM BARIHA VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	LAKHANA /106 /2023 C.J.M.,NAWAPARA(Nuapada ) ST/0000116/2023
39	D-BLAPL/3724/2024 BLAPL/1131/2024	SATYABAN CHHATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	BOUDH /173 /2021 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000031/2021
40	D-BLAPL/3699/2024 BLAPL/1132/2024	HANDA@ HANDAPA@ ABHIJIT ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /36 /2024 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000066/2024
41	D-BLAPL/3725/2024 BLAPL/1133/2024	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 A.D.J.,DHENKANAL(Dhenkanal) Spl/0000014/2022
42	D-BLAPL/3748/2024 BLAPL/1134/2024	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BASUDEVPUR /56 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000093/2023
43	D-BLAPL/3770/2024 BLAPL/1135/2024	SATYABAN GHADEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /63 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000094/2024
44	D-BLAPL/3782/2024 BLAPL/1136/2024	DHARMENDRA KADRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	NANDAPUR /153 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000135/2023
45	D-BLAPL/3783/2024 BLAPL/1137/2024	DHANA BAIRAGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000068/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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46	D-BLAPL/3820/2024 BLAPL/1138/2024	COMPOUNDER @ SUSILA NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SORO /425 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000112/2020
47	D-BLAPL/3798/2024 BLAPL/1139/2024	AKASH KUMAR SINGH @ KATA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /323 /2023 S.D.J.M.,PANPOSH(Sundargarh) GR/0001591/2023
48	D-BLAPL/3843/2024 BLAPL/1140/2024	RAJENDRA MATTAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /417 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/000060/2022
49	D-BLAPL/2932/2024 BLAPL/1141/2024	SITU @ SUJIT NAIK VS STATE OF ODISHA	GIRIJA PRASAD MOHANTY VS	BALIMI /233 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000662/2022
50	D-BLAPL/3861/2024 BLAPL/1142/2024	SK. SAKARUDDIN @ BABU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHAIRA /315 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000299/2023
51	D-CMAPL/5251/2024 CMAPL/25/2024	HARSHAMANI NAYAK VS SRIKANT NAYAK	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()
52	D-CMAPL/3181/2024 CMAPL/26/2024	GOURA MOHAN MOHANTA VS BASA SOREN	NIROD KUMAR SAHU VS	// ()
53	D-CMAPL/3232/2024 CMAPL/27/2024	BHAGIRATHI MAHARANA VS GITANJALI MAHARANA	ADV. VS	// ()
54	D-CMAPL/4652/2024 CMAPL/28/2024	ANANDA SARAF VS SHYAMA KUMAR SARAF	ADV. VS	// ()
55	D-CMP/1299/2024 CMP/102/2024	SUSHANTA KUMAR PRUSTY VS AKSHI DEI	ASHOK KUMAR SARANGI VS	// ADDL CIVIL JUDGE (SD), JAJPUR(Jajapur) CS/0000724/2021
56	D-CMP/3035/2024 CMP/103/2024	RUPAKANTA SAHU VS BASANTA MANJARI SAMAL	SAIBRATA RATH VS	// DISTRICT AND SESSIONS JUDGE,MALANGIRI CVREV/0000005/2023
57	D-CMP/4891/2024	PRATAP CHANDRA PATRA	GHANASHYAM DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/104/2024	VS TEJESWAR RAO	VS	CIVIL JUDGE (SD), BISSAM CUTTACK(I IA/0000006/2023
58	D-CMP/4398/2024 CMP/105/2024	NARENDRA PRASAD BEHERA VS BANAMALI BHOI	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE(JD),BASUDEVPUR(Bhadra CS/0000102/2015
59	D-CMP/4721/2024 CMP/106/2024	SATRUGHANA PRADHAN VS KISHORE KUMAR NAYAK	SUKANTA KUMAR NAYAK VS	// A.D.J.,BHADRAK(Bhadrak ) Fao/0000080/2021
60	D-CMP/5239/2024 CMP/107/2024	RAJALAXMI MAHARANA VS OLI KHAN	SAILABALA JENA VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) CMA/0000023/2012
61	D-CONTC/5663/2024 CONTC/831/2024	RAMAKANTA PRAHARAJ VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
62	D-CONTC/3526/2024 CONTC/832/2024	PRAFULLA KUMAR SAHU VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
63	D-CONTC/4385/2024 CONTC/833/2024	LALA PRIYA RANJAN CHAND VS ARAVIND AGRAWAL, I.A.S.	BIKASH MISHRA VS	// () //
64	D-CONTC/4042/2024 CONTC/834/2024	DAMODAR DORA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	DEBADATTA MOHANTY VS	// () //
65	D-CONTC/3288/2024 CONTC/835/2024	AKSHAYA KUMAR BAL VS BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA, BBSR	ADV. VS	// () //
66	D-CONTC/3287/2024 CONTC/836/2024	KISHORE KUMAR PANIGRAHI VS BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	SAMEER KUMAR DAS VS	// () //
67	D-CONTC/842/2024 CONTC/837/2024	NAKSHATRAMALINI PRADHAN VS DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT	ADV. VS	// () //
68	D-CONTC/4633/2024 CONTC/838/2024	NILADRI BIHARI NAYAK VS	ADV. VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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69	D-CONTC/5205/2024 CONTC/839/2024	PURNA CHANDRA SETHI,DEO,MAYURBHANJ DEBABRATA NAIK VS ANU GARG, I.A.S.	ADV. VS	// // ()
70	D-CONTC/5207/2024 CONTC/840/2024	RAJESH KUMAR PUTY VS ANU GARG, I.A.S.	ADV. VS	// // ()
71	D-CONTC/5204/2024 CONTC/841/2024	SARASWATI MOHARANA VS ANU GARG, I.A.S.	ADV. VS	// // ()
72	D-CONTC/1567/2024 CONTC/842/2024	BAIJAYANTI NATH VS ASWATHY S, I.A.S.	ADV. VS	// // ()
73	D-CONTC/5208/2024 CONTC/843/2024	SURYA BHANU DASH VS ANU GARG, I.A.S.	ADV. VS	// // ()
74	D-CONTC/5209/2024 CONTC/844/2024	JAGABANDHU NAIK VS ANU GARG, I.A.S.	ADV. VS	// // ()
75	D-CONTC/4547/2024 CONTC/845/2024	TARAKANATH CHAKRABARTY VS SAROJ KUMAR MOHAPATRA, CHIEF DISTRICT AGRICULTURE OFFICER, BALASORE	ADV. VS	// // ()
76	D-CONTC/2938/2024 CONTC/846/2024	SUBASH CHANDRA BARIK VS SATYABRATA SAHU, ADDL. CHIEF SECY. REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// // ()
77	D-CONTC/4354/2024 CONTC/847/2024	SARASWATI DEI VS ASWATHY S., I.A.S.	ADV. VS	// // ()
78	D-CONTC/4348/2024 CONTC/848/2024	SARAT CHANDRA SAHU VS SACHIDA NANDA NAYAK, REG., BERHAMPUR UNIVERSITY	ADV. VS	// // ()
79	D-CONTC/4345/2024 CONTC/849/2024	SARAT CHANDRA ROUSTRAY VS RATIKANTA PRADHAN,ODISHA CONSUMER COOPERATIVE FEDERATION LTD.	ADV. VS	// // ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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80	D-CONTC/4602/2024 CONTC/850/2024	URMINTI KALEN XESS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
81	D-CONTC/4603/2024 CONTC/851/2024	MAHADEV BARA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
82	D-CONTC/4610/2024 CONTC/852/2024	LITENGU EKKA VS ASWATHY. S, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/4624/2024 CONTC/853/2024	RANJIT KUMAR TIRKEY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
84	D-CONTC/5250/2024 CONTC/854/2024	REBATI GOSWAMI VS SUSHANT KUMAR DASH, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/5248/2024 CONTC/855/2024	AJIT KUMAR MISHRA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/4625/2024 CONTC/856/2024	BARUNA NAIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
87	D-CONTC/821/2024 CONTC/857/2024	AKSHAYA KUMAR MOHANTY VS SUSHANTA KUMAR DAS, O.A.S. (SAG)	HARIPAD MOHANTY VS	// 0 //
88	D-CONTC/2620/2024 CONTC/858/2024	ASHOK KUMAR PATRA VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/3128/2024 CONTC/859/2024	PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH	ADV. VS	// 0 //
90	D-CONTC/3124/2024 CONTC/860/2024	PRADIPTA KUMAR SAHOO VS NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH	ADV. VS	// 0 //
91	D-CONTC/3126/2024	PRADIPTA KUMAR SAHOO	ADV.	//



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

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	CONTC/861/2024	VS	VS	0
		NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH		//
92	D-CONTC/1170/2024	BAIKUNTHA PRADHAN	ADV.	//
	CONTC/862/2024	VS	VS	0
		ABHINAV SONKAR, I.P.S.		//
93	D-CONTC/2008/2024	RABIN CHANDRA SAI	ADV.	//
	CONTC/863/2024	VS	VS	0
		ANU GARG, I.A.S.		//
94	D-CONTC/1995/2024	DHANANJAY MARNDI	ADV.	//
	CONTC/864/2024	VS	VS	0
		ANU GARG, I.A.S.		//
95	D-CONTC/2000/2024	NRUPARAJ DHURUA	ADV.	//
	CONTC/865/2024	VS	VS	0
		ANU GARG, I.A.S.		//
96	D-CONTC/5028/2024	BHIMASEN DASH	ADV.	//
	CONTC/866/2024	VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
97	D-CONTC/4741/2024	RAMESH CHANDRA DAS	ADV.	//
	CONTC/867/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
98	D-CONTC/4524/2024	JHASAKETAN MEHER	ADV.	//
	CONTC/868/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
99	D-CONTC/4521/2024	MADHU SUDAN BHESARA	ADV.	//
	CONTC/869/2024	VS	VS	0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//
100	D-CONTC/4515/2024	SIMADRI SAHANI	ADV.	//
	CONTC/870/2024	VS	VS	0
		DEBABRATA SAHU, O.A.S.		//
101	D-CONTC/4581/2024	NARESH CHANDRA MAJHI	ADV.	//
	CONTC/871/2024	VS	VS	0
		ASWATHY S., I.A.S.		//
102	D-CONTC/4587/2024	KSHYAMASAGAR KALLO	ADV.	//
	CONTC/872/2024	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CONTC/927/2024 CONTC/873/2024	ASWATHY S., I.A.S. KANDARPA PRADHAN VS DUKHABANDHU NAYAK, SPECIAL LAND ACQUISITION OFFICER, RENGALI IRRIGATION PROJECT	ADV. VS	// // ()
104	D-CONTC/919/2024 CONTC/874/2024	SAROJ KUMAR PRADHAN VS DUKHABANDHU NAYAK, SPECIAL LAND ACQUISITION OFFICER, RENGALI IRRIGATION PROJECT	ADV. VS	// ()
105	D-CONTC/906/2024 CONTC/875/2024	PUNANANDA PRADHAN VS DUKHABANDHU NAYAK, SPL. L.A.O, RENGALI IRRIGATION PROJECT	ADV VS	// ()
106	D-CONTC/4662/2024 CONTC/876/2024	PRADYUMNA KUMAR PRADHAN VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// ()
107	D-CONTC/5479/2024 CONTC/877/2024	PRASANTA KUMAR NAYAK VS MIHIR KUMAR PANDA, O.P.S.(S)	PABITRA KUMAR NAYAK VS	// ()
108	D-CONTC/1297/2024 CONTC/878/2024	GOURA CHARAN MEHER VS D.E.O, BIJEPUR, BARGARH	ADV VS	// ()
109	D-CONTC/1298/2024 CONTC/879/2024	SWADHIN KUMAR SAHU VS MITRABHANU KACHAYAP,D.E.O, BIJEPUR, BARGARH	ADV VS	// ()
110	D-CONTC/4591/2024 CONTC/880/2024	BINOD BIHARI PATRA VS ASWATHY S., I.A.S.	ADV. VS	// ()
111	D-CRLA/2940/2024 CRLA/106/2024	MAJIT MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	JUNAGARH /31 /2018 ADDL.DISTRICT JUDGE,DHARAMGARH CT/000018/2018
112	D-CRLA/3644/2024 CRLA/107/2024	LIPU@AJIT KUMAR JENA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	BHADRAK TOWN /249 /2022 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/000055/2022
113	D-CRLA/4087/2024 CRLA/108/2024	CHANDAN KUMAR MALLIK@CHANDAN KUMAR MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /138 /2022 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000191/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLA/4108/2024 CRLA/109/2024	GANGA BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	BAIDYANATHPUR /186 /2018 3RD ADDL.SESSION JUDGE CUM SPL.JU ST/0000099/2019
115	D-CRLMC/952/2024 CRLMC/375/2024	SURYA PRAKASH BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RANPUR /120 /2022 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000126/2022
116	D-CRLMC/2999/2024 CRLMC/376/2024	SMURTI RANJAN ROUTRAY VS PINURANI SWAIN	SUDEEP KU SARANGI VS	/ /0 JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000068/2023
117	D-CRLMC/3098/2024 CRLMC/377/2024	JA HARUL ISLAM VS STATE OF ODISHA	ABHILASH MISHRA VS	BIRMAHARAJPUR /80 /2018 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2018
118	D-CRLMC/3100/2024 CRLMC/378/2024	MADHAB CHANDRA BHUJABALA VS STATE OF ODISHA	PRANAYA SWAIN VS	KHANDAPARA /45 /2023 J.M.F.C.,KHANDAPARA(Nayagarh ) GR/0000044/2023
119	D-CRLMC/3103/2024 CRLMC/379/2024	MITU@PRADEEP PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /62 /2012 ASSISTANT SESSION JUDGE,RANPUR(N ST/0000013/2012
120	D-CRLMC/3260/2024 CRLMC/380/2024	D.DINESH KUMAR ACHARY VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	JEYPORE TOWN /364 /2016 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001135/2016
121	D-CRLMC/618/2024 CRLMC/381/2024	SATYABAN MEHER VS STATE OF ODISHA	TUSARKANTI PRAHARAJ VS	DUNGURIPALI /98 /2013 GRAM NYAYADHISH, DUNGURIPALI(S GR/0000138/2013
122	D-CRLMC/3448/2024 CRLMC/382/2024	REETIKAA PULLELA VS STATE OF ODISHA (HOME DEPT.)	H.V.B.R.K.DORA VS	CHANDRASEKHARPUR /60 /2021 ( ) //
123	D-CRLMC/1847/2024 CRLMC/383/2024	PADMANAVA MOHAPATRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	MAHANGA /343 /2022 J.M.F.C.,SALIPUR(Cuttack) GR/0001041/2022
124	D-CRLMC/3283/2024 CRLMC/384/2024	ANTARJYAMI GUNTHA@JAMI VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	PADWA /78 /2023 ASSISTANT SESSION JUDGE,KORAPUT MISCA/0000207/2023
125	D-CRLMC/3257/2024	DURJYADHAN RANA	SUJAY SHANKAR SINGH DEO	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/385/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPAL
126	D-CRLMC/3287/2024 CRLMC/386/2024	ANTARJYAMI GUNTHA@JAMI VS STATE OF ODISHA	KASHINATH PATTANAİK VS	2(A)CC/0000142/2017 PADWA /78 /2023 ASSISTANT SESSION JUDGE,KORAPUT
127	D-CRLMC/2776/2024 CRLMC/387/2024	ARUNA PANDA@ARUNA KUMAR PANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	MISCA/0000208/2023 KUAKHIA /319 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu
128	D-CRLMC/3294/2024 CRLMC/388/2024	MANORANJAN TARAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	CRREV/0000019/2024 MARINE PST TALCHUA /189 /2023 J.M.F.C., RAJNAGAR(Kendrapara )
129	D-CRLMC/3557/2024 CRLMC/389/2024	K.ESWAR RAO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GR/0000811/2023 BADMAL /149 /2016 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHAR
130	D-CRLMP/3571/2024 CRLMP/195/2024	PRAFULLA KUMAR JENA VS SUPERINTENDENT OF POLICE	PABITRA KUMAR DUTTA VS	GR/0001722/2016 DELANGA /19 /2024 ( //
131	D-CRLMP/3551/2024 CRLMP/196/2024	DEBIPRIYA DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JAGATPUR /289 /2021 ( //
132	D-CRLMP/3812/2024 CRLMP/197/2024	SARITA PARICHHA VS STATE OF ODISHA	KIRAN ROUT VS	BAIDYANATHPUR /145 /2023 ( //
133	D-CRLREV/4050/2024 CRLREV/53/2024	DURGA SANKAR BEHERA VS PALLISRI MAHILA SAMITI	ANAM CHARAN PANDA VS	/ /0 DIST.&SESSIONS JUDGE,KENDRAPARA
134	D-CRLREV/4199/2024 CRLREV/54/2024	PRAMIL KUMAR MUND VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CMA/0000039/2017 JAIPATNA /174 /2018 J.M.F.C, JAIPATNA(Kalahandi)
135	D-CRLREV/4079/2024 CRLREV/55/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	P.ANUP DASH VS	CT/0000281/2018 BANARAPAL /21 /2006 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
136	D-CRLREV/3444/2024 CRLREV/56/2024	BANDAL SANANGI VS	PARTHA SARATHI DAS VS	CT/0000358/2006 KANJIPANI /23 /2011 ADDL.DIST.JUDGE,KEONJHAR(Kendu

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/3600/2024 CRLREV/57/2024	STATE OF ODISHA SANTOSHI KUMARI BAURI VS	PRASANNA KUMAR MISHRA VS	CRA/0000012/2021 GUNUPUR /107 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R
138	D-CRLREV/3867/2024 CRLREV/58/2024	STATE OF ODISHA KABIRAJ DHARUA VS	JASHOBANTA DASH VS	GR/0000206/2022 BELAGARH /26 /2019 JMFC, TUMUDIBANDHA(Kandhamal)
139	D-FAO/5179/2024 FAO/30/2024	STATE OF ODISHA MATHURA NAIK VS	DEEPALI MAHAPATRA VS	CT/0000472/2019 // RAILWAY CLAIMS TRIBUNAL, BHUBA
140	D-FAO/2790/2024 FAO/31/2024	UNION OF INDIA REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BBSR VS	SOMNATH ROY VS	Oa/0000108/2019 // COMNR.FOR EMPLOYEES COMP./ASST
141	D-MACA/3930/2024 MACA/65/2024	NIHAR RANJAN SAHOO MANAGER, M/S. NATIONAL INSURANCE CO. LTD., TALCHER BRANCH VS	NAYAN BEHARI DAS VS	EC/0000096/2020 // I MACT,BALASORE(Baleshwar)
142	D-MACA/2613/2024 MACA/66/2024	SARAT CHANDRA TRIPATHY M/S. NATIONAL INSURANCE CO.LTD. VS	NAYAN BEHARI DAS VS	Mac/0000062/2019 // IST MACT, BHADRAK(Bhadrak )
143	D-MACA/2396/2024 MACA/67/2024	JYOTIRMAYEE TRIPATHY DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	SOMNATH ROY VS	Mac/0000002/2020 // IV M.A.C.T,CUTTACK(Cuttack)
144	D-MACA/3187/2024 MACA/68/2024	RANJAN ROUL SUBRATA JENA VS	GOPAL KRISHNA NAYAK VS	Mac/0000067/2016 // III MACT,BHANJANAGAR(Ganjam)
145	D-MACA/3942/2024 MACA/69/2024	PURNA CHANDRA DAS D.M., NEW INDIA ASSURANCE CO.LTD., BERHAMPUR VS	NAYAN BEHARI DAS VS	Mac/0000018/2018 // 1ST A.D.J.,BERHAMPUR(Ganjam)
146	D-MACA/3660/2024 MACA/70/2024	JAYANTI MANDAL RAJESH KUMAR SAHU VS	RABINDRA NATH DEBATA VS	Mac/0000255/2015 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambal
147	D-MATA/4596/2024 MATA/46/2024	KHAGESWAR SAHU SUBHASHREE NAYAK VS PRASHANT KUMAR NAYAK	BIBHU PRASAD MOHANTY VS	Mac/0000081/2019 // JUDGE, FAMILY COURT, BOUDH(Baudh

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-MSA/5890/2024 MSA/5/2024	ODISHA STATE HOUSING BOARD VS JAYANARAYAN MISHRA	DAYANANDA MOHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000020/2020
149	D-MSA/5901/2024 MSA/6/2024	ODISHA STATE HOUSING BOARD VS NABANITA PATNAIK	DAYANANDA MOHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000076/2020
150	D-MSA/5896/2024 MSA/7/2024	ODISHA STATE HOUSING BOARD VS LALITENDU SINGH SAMANTA	DAYANANDA MOHAPATRA VS	// ODISHA ADMINISTRATIVE TRIBUNAL, OREAT/0000021/2020
151	D-RPFAM/4023/2024 RPFAM/26/2024	SAGARIKA MUDULI VS ANUROOP NAYAK	MIHIR KUMAR DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta IA/0000027/2023
152	D-RSA/4990/2024 RSA/18/2024	LAXMAN @ LAKHAN TAMUDIA VS ATISH KUMAR BEHERA	SWARUP KUMAR PATNAIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) RFA/0000024/2014
153	D-RSA/5448/2024 RSA/19/2024	JALADHAR SAHOO VS NIRANJAN SAHOO	DURGA PRASAD PRADHAN VS	// A.D.J.,JAJPUR(Jajapur ) RFA/0000038/2009
154	D-RSA/3966/2024 RSA/20/2024	RENU PRADHAN VS S.D.O., SOUTHCO. (TPSODL), ELECTRICAL SUB-DIVL., BHANJANAGAR	GOPAL KRISHNA NAYAK VS	// A.D.J.,BHANJANAGAR(Ganjam) RFA/0000008/2022
155	D-RSA/5791/2024 RSA/21/2024	BISWANATH SETHY VS UMESH SETHY	MANORANJAN MISHRA VS	// DIST.&SESSIONS JUDGE,KENDRAPARA RFA/0000022/2018
156	D-RSA/4092/2024 RSA/22/2024	SASHI BHUSAN PADHI VS SUDIP KUMAR SAHOO	D.P.MOHANTY VS	// DIST. & SESSIONS JUDGE,JAJPUR(Jajapur) RFA/0000029/2021
157	D-RSA/1721/2024 RSA/23/2024	KALPANARANI ACHARIYA VS SIMANCHAL TRIPATHY	BIPIN KUMAR CHOUDHURY VS	// 3RD ADDL.SESSION JUDGE CUM SPL.JU RFA/0000001/2019
158	D-RVWPET/2819/2024 RVWPET/15/2024	EXE. ENGINEER, GANJAM NORTH ELECTRICAL DIVISION, SOUTHCO NOW (TPSODL) VS OMBUDSMAN II, ORISSA ELECTRICITY REGULATORY COMMISSION	PRONOY MOHANTY VS	// () //
159	D-TRP(C)/5774/2024	JAYANTI MAJHI	NIRANJAN ROUT	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	TRP(C)/37/2024	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
160	D-TRP(C)/4706/2024	SASHIDHAR PRADHAN	SOUBHAGYA SUNDAR DAS	Mat/0000003/2024
	TRP(C)/38/2024	SHASI BHUSAN PRADHAN	VS	//
161	D-TRPCRL/2835/2024	RINKI @ NAMRATA SAMADARSINI SAHOO	SATYA RANJAN MULIA	CIVIL JUDGE (SD),ATHMALLIK(Anugul
	TRPCRL/11/2024	JAGDISH CHANDRA JENA	VS	Mat/0000019/2019
162	D-WA/5729/2024	PREETI BAI	RABINDRA KUMAR SAHOO	//0
	WA/151/2024	MINI NAYAK	VS	J.M.F.C,TALCHER(Anugul )
163	D-WA/5826/2024	STATE OF ODISHA	HARIKRUSHNA PANIGRAHI,A.S.C	CRMC/0000067/2022
	WA/152/2024	STATE OF ODISHA	VS	//
164	D-WA/5695/2024	RATIRANJAN SAHOO	MANOJ KUMAR KHUNTIA, A.G.A.	//
	WA/153/2024	STATE OF ODISHA	VS	()
165	D-WA/5639/2024	SUDHANGSU SEKHAR PALEI	MANOJ KUMAR KHUNTIA, A.G.A.	//
	WA/154/2024	STATE OF ODISHA	VS	()
166	D-WA/5823/2024	JADUNATH HEMBRAM	TARUN PATNAIK, A.S.C.	//
	WA/155/2024	STATE OF ODISHA	VS	()
167	D-WA/5653/2024	SURYANARAYAN DALAI @ MOHANTY	SANJAY RATH, A.S.C.	//
	WA/156/2024	STATE OF ODISHA	VS	()
168	D-WA/5612/2024	DEBENDRA KUMAR KHARSEL	MANOJ KUMAR KHUNTIA, A.G.A.	//
	WA/157/2024	STATE OF ODISHA	VS	()
169	D-WA/5624/2024	PRAFULLA KUMAR PRADHAN	MANOJ KUMAR KHUNTIA, A.G.A.	//
	WA/158/2024	STATE OF ODISHA	VS	()
170	D-WA/5822/2024	RAMA CHANDRA KAR	AMIYA KUMAR MISHRA,A.G.A	//
	WA/159/2024	STATE OF ODISHA	VS	()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WA/6014/2024 WA/160/2024	ASHOK KUMAR MOHAPATRA STATE OF ODISHA VS DEBENDRANATH SAMAL	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WP(C)/4070/2024 WP(C)/3135/2024	KALPANA SAHOO VS THE CHAIRMAN, ODISHA GRAMYA BANK, BBSR	BIBHUTI BHUSAN SWAIN VS	// 0 //
173	D-WP(C)/4443/2024 WP(C)/3136/2024	SADANANDA SAHU VS ADDL. CHIEF SECY, WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
174	D-WP(C)/4414/2024 WP(C)/3137/2024	ANADI JANI VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
175	D-WP(C)/1759/2024 WP(C)/3138/2024	ABDUL RANGO KHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
176	D-WP(C)/2622/2024 WP(C)/3139/2024	ASWINI KUMAR SAHOO VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
177	D-WP(C)/5716/2024 WP(C)/3140/2024	SAROJIT RATH VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
178	D-WP(C)/4442/2024 WP(C)/3141/2024	KORAPRASAD MOHANTY VS ADDL. CHIEF SECY, WATER RESOURCES DEPT., BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
179	D-WP(C)/2259/2024 WP(C)/3142/2024	L. NAGESWAR ACHARY VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
180	D-WP(C)/4658/2024 WP(C)/3143/2024	LALA SANTOSH KUMAR SINGH VS SUB COLLECTOR, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
181	D-WP(C)/5718/2024 WP(C)/3144/2024	SUKANTA KUMAR MOHANTY VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/4700/2024 WP(C)/3145/2024	SAGAR NAYAK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
183	D-WP(C)/4703/2024 WP(C)/3146/2024	THE DIRECTOR, MEDICAL AND HEALTH SERVICES, SUNDARGARH VS PRESIDING OFFICER, CGIT CUM LABOUR COURT, BBSR	BIBHU PRASAD PANDA VS	// 0 //
184	D-WP(C)/3778/2024 WP(C)/3147/2024	JAYANTI BAL @ SHANTILATA PATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
185	D-WP(C)/5719/2024 WP(C)/3148/2024	DINESH KUMAR BEHERA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., KHURDA	SHASHI BHUSAN JENA VS	// 0 //
186	D-WP(C)/5712/2024 WP(C)/3149/2024	BABULA PRADHAN VS SECY. TO GOVT. COMMERCE AND TRANSPORT DEPT. BBSR	SHASHI BHUSAN JENA VS	// 0 //
187	D-WP(C)/2617/2024 WP(C)/3150/2024	RABINDRA JENA VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
188	D-WP(C)/5717/2024 WP(C)/3151/2024	NABIN KUMAR PATI VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., KHURDA	SHASHI BHUSAN JENA VS	// 0 //
189	D-WP(C)/2616/2024 WP(C)/3152/2024	SANTOSH KUMAR BISOI VS SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR	SHASHI BHUSAN JENA VS	// 0 //
190	D-WP(C)/5720/2024 WP(C)/3153/2024	SUKESHI TRIPATHY VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
191	D-WP(C)/5722/2024 WP(C)/3154/2024	BIRAMITRA BAGH VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
192	D-WP(C)/5504/2024 WP(C)/3155/2024	PURNA CHANDRA PRADHAN VS ODISHA STATE ROAD TRANSPORT CORPORATION, KHURDA	AKSHAYA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/2872/2024	KILASH CHANDRA BEHERA	AKSHAYA KUMAR DORA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3156/2024	VS COLLECTOR, GANJAM	VS	0 //
194	D-WP(C)/2597/2024 WP(C)/3157/2024	RADHARANI SAMAL VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
195	D-WP(C)/2540/2024 WP(C)/3158/2024	MAMATA SENAPATI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
196	D-WP(C)/5764/2024 WP(C)/3159/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
197	D-WP(C)/5411/2024 WP(C)/3160/2024	TARULATA PARHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
198	D-WP(C)/5763/2024 WP(C)/3161/2024	RABINDRA KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
199	D-WP(C)/4449/2024 WP(C)/3162/2024	FANI BHUSAN MOHANTY VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
200	D-WP(C)/4788/2024 WP(C)/3163/2024	PRABHATA KUMAR SAMAL VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
201	D-WP(C)/5762/2024 WP(C)/3164/2024	RADHA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
202	D-WP(C)/4692/2024 WP(C)/3165/2024	KISHORE KUMAR BEHERA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/5825/2024 WP(C)/3166/2024	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/5835/2024 WP(C)/3167/2024	NARENDRA KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5827/2024 WP(C)/3168/2024	STATE OF ODISHA HEMANTA KUMAR NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
206	D-WP(C)/5843/2024 WP(C)/3169/2024	STATE OF ODISHA SATYANANDA PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
207	D-WP(C)/3472/2024 WP(C)/3170/2024	STATE OF ODISHA JAYASHREE RAYGURU VS	SAMEER KUMAR DAS VS	// // 0
208	D-WP(C)/5824/2024 WP(C)/3171/2024	STATE OF ODISHA PRAHALLAD KUMAR PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
209	D-WP(C)/5594/2024 WP(C)/3172/2024	STATE OF ODISHA CHINTAMANI NAIK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
210	D-WP(C)/5841/2024 WP(C)/3173/2024	STATE OF ODISHA ARJUN KUMAR SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
211	D-WP(C)/3812/2024 WP(C)/3174/2024	STATE OF ODISHA CHIRANJIB MISHRA VS	SAMEER KUMAR DAS VS	// // 0
212	D-WP(C)/5595/2024 WP(C)/3175/2024	STATE OF ODISHA LADU DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
213	D-WP(C)/5833/2024 WP(C)/3176/2024	STATE OF ODISHA NIRANJAN BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
214	D-WP(C)/5596/2024 WP(C)/3177/2024	STATE OF ODISHA RADHA NAIK VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
215	D-WP(C)/5830/2024 WP(C)/3178/2024	STATE OF ODISHA BASUDEV DASH VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/4498/2024 WP(C)/3179/2024	SAROJINI MISHRA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
217	D-WP(C)/1514/2024 WP(C)/3180/2024	BRIJBHUSHAN DHAUNDIYAL VS DEPARTMENT OF STEEL AND MINES, GOVT., BBSR	PITAMBAR ACHARYA VS	// 0 //
218	D-WP(C)/1666/2024 WP(C)/3181/2024	DHANURJAY NARAYAN MAHANTA VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
219	D-WP(C)/3466/2024 WP(C)/3182/2024	ABHIRAM MANTHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
220	D-WP(C)/4075/2024 WP(C)/3183/2024	CHAITANYA KUMAR RAY VS ITISHREE NAYAK	RAMESH CHANDRA SWAIN VS	// 0 //
221	D-WP(C)/6118/2024 WP(C)/3184/2024	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
222	D-WP(C)/4647/2024 WP(C)/3185/2024	ZAYED HUSSAIN VS BSE, ODISHA	PRABHAT KUMAR DAS VS	// 0 //
223	D-WP(C)/6182/2024 WP(C)/3186/2024	USHA PROJECTS (INDIA), PVT. LTD. BBSR VS CANARA BANK, BBSR	ANUPAM RATH VS	// 0 //
224	D-WP(C)/5834/2024 WP(C)/3187/2024	BHIMSEN SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/5675/2024 WP(C)/3188/2024	BRAHMANANDA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
226	D-WP(C)/5083/2024 WP(C)/3189/2024	HARI NARAYAN DUTTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
227	D-WP(C)/5080/2024	DEBARAJ SWAIN	LAXMIKANTA MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3190/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5917/2024 WP(C)/3191/2024	M/S RKD CONSTRUCTION PVT. LTD., BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
229	D-WP(C)/5926/2024 WP(C)/3192/2024	KANCHANABALA DEI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
230	D-WP(C)/5899/2024 WP(C)/3193/2024	BIPIN NAIK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
231	D-WP(C)/6083/2024 WP(C)/3194/2024	PIONEERS MINISTRY, BBSR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
232	D-WP(C)/5174/2024 WP(C)/3195/2024	CHAITAN CHARAN RANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
233	D-WP(C)/5355/2024 WP(C)/3196/2024	DEEPAK KUMAR PATI VS ODISHA GRAMYA BANK, BARIPADA	SANJIB SWAIN VS	// 0 //
234	D-WP(C)/4309/2024 WP(C)/3197/2024	LAXMIDHAR NAIK VS PANCHAYATI RAJ DEPT., GOVT. OF ODISHA	DURGA PRASANA DAS VS	// 0 //
235	D-WP(C)/6056/2024 WP(C)/3198/2024	RICH ENGINEERS AND DEVELOPERS, BBSR VS PUNJAB NATIONAL BANK, BBSR	BISWAJIT NAYAK VS	// 0 //
236	D-WP(C)/3633/2024 WP(C)/3199/2024	M/S OBS FOODS PVT. LTD., SUNDARGARH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
237	D-WP(C)/2220/2024 WP(C)/3200/2024	AJIT DAS VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
238	D-WP(C)/5567/2024 WP(C)/3201/2024	ANAND CHANDRA NAYAK VS	ATUL KUMAR MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/6192/2024 WP(C)/3202/2024	THE SECY., TO GOVT. H AND UD DEPT. BBSR PADMINI MAJHI VS COLLECTOR AND DM, NUAPARA	KISHORE KUMAR MISHRA VS	// // ()
240	D-WP(C)/5574/2024 WP(C)/3203/2024	DASARATHI BHOL VS THE SECY. TO GOVT. H AND UD DEPT. BBSR	ATUL KUMAR MOHANTY VS	// ()
241	D-WP(C)/5587/2024 WP(C)/3204/2024	KAMA SAHOO VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// ()
242	D-WP(C)/2387/2024 WP(C)/3205/2024	SURENDRA MALIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
243	D-WP(C)/5815/2024 WP(C)/3206/2024	SUBARNA KESHARI CHAND VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// ()
244	D-WP(C)/5554/2024 WP(C)/3207/2024	PRUTHWIRAJ SAHOO VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	// ()
245	D-WP(C)/5108/2024 WP(C)/3208/2024	SUMAN SOURAV MUGUREE VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// ()
246	D-WP(C)/2394/2024 WP(C)/3209/2024	JANAKI SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// ()
247	D-ABLAPL/3668/2024 ABLAPL/1469/2024	KRUSHNA TAKRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /313 /2023 ()
248	D-ABLAPL/3664/2024 ABLAPL/1470/2024	NIRAKARA GOUDA@BHALU GOUDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	NUAGAM (PATRAPUR) /25 /2024 ()
249	D-ABLAPL/751/2024 ABLAPL/1471/2024	SUKANTA MAHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /1 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/1039/2024 ABLAPL/1472/2024	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	BIKASH KUMAR KUND VS	PURUSHOTTAMPUR /314 /2022 () //
251	D-ABLAPL/1951/2024 ABLAPL/1473/2024	DANARDAN DANGA VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	HARABHANGA /150 /2023 () //
252	D-ABLAPL/2937/2024 ABLAPL/1474/2024	JYOSTNARANI SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	MAHILA (BERHAMPUR) /2 /2024 () //
253	D-ABLAPL/3122/2024 ABLAPL/1475/2024	RATNALA NISHANTA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	POTTANGI /151 /2023 () //
254	D-ABLAPL/3305/2024 ABLAPL/1476/2024	RITESH @ HITESH DAS VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	SONEPUR /37 /2024 () //
255	D-ABLAPL/3398/2024 ABLAPL/1477/2024	SASWAT SATYA PRAKASH KHUNTIA VS STATE OF ODISHA	AKASH BHUYAN VS	RAMACHANDRAPUR /33 /2024 () //
256	D-ABLAPL/3125/2024 ABLAPL/1478/2024	BASANTA JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /69 /2024 () //
257	D-ABLAPL/3168/2024 ABLAPL/1479/2024	BHARAT @ LITAN BEHERA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	DHAMNAGAR /15 /2024 () //
258	D-ABLAPL/3437/2024 ABLAPL/1480/2024	PUNIA @ PURNA CHANDRA PRADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	CRRI /23 /2024 () //
259	D-ABLAPL/3210/2024 ABLAPL/1481/2024	D HARI @ DANKAR HARI VS STATE OF ODISHA	MRUTUNJAYA MAHARANA VS	GOLANTHARA (BERHAMPUR) /13 /2024 () //
260	D-ABLAPL/3687/2024 ABLAPL/1482/2024	CHAMPESWAR SALMA VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /22 /2024 () //
261	D-ABLAPL/3518/2024	KIRAN KUMAR PANDA	AMITAV TRIPATHY	BERHAMPUR TOWN /34 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1483/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/3705/2024 ABLAPL/1484/2024	SANATANA BAHUBALENDRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /1 /2024 () //
263	D-ABLAPL/3666/2024 ABLAPL/1485/2024	UTTAM MANDAL NAYAK @ KARADA VS STATE OF ODISHA	RABINDRA NATH PANDA VS	R.UDAYAGIRI /101 /2020 () //
264	D-ABLAPL/3688/2024 ABLAPL/1486/2024	MANAS RANJAN SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /109 /2021 () //
265	D-ABLAPL/3676/2024 ABLAPL/1487/2024	JITU @ JITENDRA KUMAR SAHOO VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	GHASIPURA /69 /2019 () //
266	D-ABLAPL/3691/2024 ABLAPL/1488/2024	PRAHALAD CHANDRA DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	/ /0 () //
267	D-ABLAPL/3694/2024 ABLAPL/1489/2024	BIKASH MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NIMAPADA /224 /2023 () //
268	D-ABLAPL/3681/2024 ABLAPL/1490/2024	SOUMYA RANJAN SITHA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /333 /2023 () //
269	D-ABLAPL/3703/2024 ABLAPL/1491/2024	GOURANGA SAHOO @ SURI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BOLAGARH P.S. /35 /2024 () //
270	D-ABLAPL/3684/2024 ABLAPL/1492/2024	SUBUDHI SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /109 /2021 () //
271	D-ABLAPL/3714/2024 ABLAPL/1493/2024	SRIDHAR SAHOO VS STATE OF ODISHA	SUDHIR KUMAR SAHOO VS	RAJKANIKA /55 /2024 () //
272	D-ABLAPL/3723/2024 ABLAPL/1494/2024	KARTTIK GHOSH VS	PRAVASH CH JENA VS	RAIBANIA /16 /2024 ()



## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/3773/2024 ABLAPL/1495/2024	STATE OF ODISHA GHANASHYAMA MANDOTHIA VS	BHARAT BHUSAN ROUTRAY VS	// / /0 ()
274	D-ABLAPL/3730/2024 ABLAPL/1496/2024	STATE OF ODISHA MAHAMMAD JAHANGIRI VS	BISWARANJAN DALAI VS	// PUINTALA /305 /2023 ()
275	D-ABLAPL/3720/2024 ABLAPL/1497/2024	STATE OF ODISHA BINOD BEHERA VS	ARUN KUMAR BEHERA VS	// BHOGRAI /403 /2023 ()
276	D-ABLAPL/3741/2024 ABLAPL/1498/2024	STATE OF ODISHA KAPILDEV MAJHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// TALSARA /123 /2023 ()
277	D-ABLAPL/3774/2024 ABLAPL/1499/2024	STATE OF ODISHA DOLESWAR MALLIK VS	BHARAT BHUSAN ROUTRAY VS	// BHEDEN /21 /2024 ()
278	D-ABLAPL/3742/2024 ABLAPL/1500/2024	STATE OF ODISHA PRABHAT KUMAR DAKUA VS	DEBASIS MISHRA VS	// TOMKA /2 /2024 ()
279	D-ABLAPL/3775/2024 ABLAPL/1501/2024	STATE OF ODISHA ANUP SINGH @SIBARAM CHINDA VS	MANAS KUMAR CHAND VS	// / /0 J.M.F.C.,SINAPALI(Nuapada ) 2(B)CC/0000001/2024
280	D-ABLAPL/3756/2024 ABLAPL/1502/2024	STATE OF ODISHA JOHN KHADIA @ JON KHADIA VS	PRAMOD RANJAN BEHERA VS	// BRAJARAJNAGAR /266 /2022 ()
281	D-ABLAPL/3776/2024 ABLAPL/1503/2024	STATE OF ODISHA DOLESWAR MALLIK VS	BHARAT BHUSAN ROUTRAY VS	// BHEDEN /20 /2024 ()
282	D-ABLAPL/3789/2024 ABLAPL/1504/2024	STATE OF ODISHA BUKULU HIKAKA VS	BISWAJIT RANJAN TRIPATHY VS	// TIKIRI /15 /2024 ()
283	D-ABLAPL/3778/2024 ABLAPL/1505/2024	STATE OF ODISHA KALPANA SAHOO VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// BRAMHA BARADA /24 /2024 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/3781/2024 ABLAPL/1506/2024	PRACHET KUMAR BAL VS STATE OF ODISHA	AVIRAM PATRA VS	CHOUDWAR /268 /2023 () //
285	D-ABLAPL/3790/2024 ABLAPL/1507/2024	DEBARAJ BEHERA VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	JATNI P.S. /24 /2024 () //
286	D-ABLAPL/3785/2024 ABLAPL/1508/2024	SUBASH BINDHANI VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	//0 () //
287	D-ABLAPL/3796/2024 ABLAPL/1509/2024	TRIBIKRAM GHOSH VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDABALI /335 /2022 () //
288	D-ABLAPL/3799/2024 ABLAPL/1510/2024	SAJID ANSARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	LATHIKATA /30 /2009 () //
289	D-ABLAPL/3804/2024 ABLAPL/1511/2024	SHAIK ZABAR@SK JABAR VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /34 /2024 () //
290	D-ABLAPL/3805/2024 ABLAPL/1512/2024	BISWAJIT PATRA @ GOPI PATRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	UDITNAGAR /26 /2024 () //
291	D-ABLAPL/3786/2024 ABLAPL/1513/2024	MAHENDRA MALLA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /44 /2024 () //
292	D-ABLAPL/3808/2024 ABLAPL/1514/2024	SHAIK ZAFAR@SK RAJA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /33 /2024 () //
293	D-ABLAPL/3847/2024 ABLAPL/1515/2024	MIKU DAS@ MUKESH KUMAR DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /85 /2024 () //
294	D-ABLAPL/3826/2024 ABLAPL/1516/2024	MIR HANAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 () //
295	D-ABLAPL/3849/2024	MAHAMMAD JAHANGIRI	BISWARANJAN DALAI	PUINTALA /13 /2024

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :09/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1517/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3854/2024 ABLAPL/1518/2024	RAJANIKANTA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI /302 /2022 () //
297	D-ABLAPL/3788/2024 ABLAPL/1519/2024	AMIYA KHORA @ AMIEL VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KAKIRIGUMMA /4 /2024 () //
298	D-ABLAPL/3851/2024 ABLAPL/1520/2024	FAKIR SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /31 /2018 () //
299	D-ABLAPL/3813/2024 ABLAPL/1521/2024	KUN KUN KUMAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KOIDA /29 /2024 () //
300	D-ABLAPL/3824/2024 ABLAPL/1522/2024	MIR RAMJAN VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 () //
301	D-ABLAPL/3828/2024 ABLAPL/1523/2024	JULFIKAR SAHAJI @ JULFIKAR SAJI VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	DASARATHPUR /23 /2024 () //
302	D-ABLAPL/3816/2024 ABLAPL/1524/2024	RAJENDRA DHAL VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /69 /2024 () //
303	D-ABLAPL/3856/2024 ABLAPL/1525/2024	FAKIR SAHANI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJNAGAR /45 /2018 () //
304	D-ABLAPL/3874/2024 ABLAPL/1526/2024	KALANDI PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	FATEGARH /38 /2022 () //
305	D-ABLAPL/3833/2024 ABLAPL/1527/2024	RABINDRA MALLICK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /53 /2024 () //
306	D-ABLAPL/3875/2024 ABLAPL/1528/2024	PRAFULLA NAYAK VS	ASUTOSH TRIPATHY VS	ANGUL TOWN /85 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/3835/2024 ABLAPL/1529/2024	STATE OF ODISHA SUBASINI NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// TUMUDIBANDHA /105 /2023 ()
308	D-ABLAPL/3879/2024 ABLAPL/1530/2024	PANDABA CHARAN SWAIN VS STATE OF ODISHA	SANTOSH KUMAR LENKA VS	// OLATPUR /17 /2024 ()
309	D-ABLAPL/3910/2024 ABLAPL/1531/2024	SIPUN PRUSTY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// / /0 ()
310	D-ABLAPL/3903/2024 ABLAPL/1532/2024	PRAFULLA NAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// ANGUL TOWN /86 /2024 ()
311	D-ABLAPL/3880/2024 ABLAPL/1533/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// AIRPORT /7 /2024 ()
312	D-ABLAPL/3926/2024 ABLAPL/1534/2024	SOUMYA RANJAN RATH VS STATE OF ODISHA	CHIRANJIB ROUT VS	// MADHUPATNA /364 /2023 ()
313	D-ABLAPL/3905/2024 ABLAPL/1535/2024	NIMAIN CHARAN DASH VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// JAGATSINGPUR /25 /2024 ()
314	D-ABLAPL/3883/2024 ABLAPL/1536/2024	SWADESH KUMAR ANDIA VS STATE OF ODISHA	UMAKANTA BARIK VS	// BALIAPAL /122 /2023 ()
315	D-ABLAPL/3927/2024 ABLAPL/1537/2024	RAJESH KUMAR NAYAK VS STATE OF ODISHA	DEBA KUMAR RATH VS	// KHANDAGIRI P.S. /60 /2024 ()
316	D-ABLAPL/3945/2024 ABLAPL/1538/2024	JANMAJAYA NAYAK @ KANHU NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /12 /2024 ()
317	D-ABLAPL/3989/2024 ABLAPL/1539/2024	SUDHANSU SEKHAR NAYAK VS STATE OF ODISHA	SUBHENDU KAR VS	// ANANDAPUR /253 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/3928/2024 ABLAPL/1540/2024	NARENDRA SAHOO @ NARENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBA KUMAR RATH VS	KHANDAGIRI P.S. /60 /2024 () //
319	D-ABLAPL/4005/2024 ABLAPL/1541/2024	DUSMANTA KUMAR ROUT @ BISU ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /431 /2023 () //
320	D-ABLAPL/4007/2024 ABLAPL/1542/2024	SURESH BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TITILAGARH /183 /2022 () //
321	D-ABLAPL/4004/2024 ABLAPL/1543/2024	SARAJ SENAPATI @ NANDA SENAPATI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	MOTANGA /252 /2023 () //
322	D-ABLAPL/3886/2024 ABLAPL/1544/2024	PRADOSH PATASANI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /44 /2024 () //
323	D-ABLAPL/4013/2024 ABLAPL/1545/2024	NARENDRA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	REMUNA /91 /2017 () //
324	D-ABLAPL/4038/2024 ABLAPL/1546/2024	PURNA CHANDRA ROUT VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /34 /2024 () //
325	D-ABLAPL/3889/2024 ABLAPL/1547/2024	AMIR CHANDRA DAS@AMIYA DAS VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /657 /2023 () //
326	D-ABLAPL/4015/2024 ABLAPL/1548/2024	CHITTARANJAN BEHERA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	ATTABIRA /358 /2023 NYAYADHIKARI,GRAM NYAYALAYA, CT/0000344/2023
327	D-ABLAPL/3892/2024 ABLAPL/1549/2024	GULSAN PRADHAN@GULSAN KUMAR PRADHAN VS STATE OF ODISHA	CHITA RANJAN SWAIN VS	MANGALPUR /144 /2023 () //
328	D-ABLAPL/4076/2024 ABLAPL/1550/2024	PAPU KHAN @ NIJAMUDDIN KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIA P.S. /77 /2022 () //
329	D-ABLAPL/4082/2024	SURESH @ SURIA @ SURENDRA DAS	DEEPAK KU SAHOO	KENDRAPARA SADAR /147 /2020

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1551/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4083/2024 ABLAPL/1552/2024	SUDEEP @ SUJIT MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /9 /2024 () //
331	D-ABLAPL/4106/2024 ABLAPL/1553/2024	SUMIT KUMAR JENA VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	KENDRAPARA SADAR /527 /2021 () //
332	D-ABLAPL/4081/2024 ABLAPL/1554/2024	SRIDHAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /35 /2024 () //